

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 157/2020

NIKHAT YASMIN

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.4657/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.4656/2020-EXEMPTION FROM FILING O.T.

IA No. 4657/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 4656/2020 - EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 168/2020 (II)

(FOR ADMISSION and I.R. and IA No.4888/2020-EXEMPTION FROM FILING O.T.)

Date : 07-02-2020 These matters were called on for hearing today.

For Petitioner(s)

Ms. Deeksha Gaur, Adv.

Mr. Divyesh Pratap Singh, AOR

For Respondent(s)

Mr. C.P. Singh, Adv.

Anilendra Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Ld. counsel for the petitioner to file one additional spare copy for effecting service on respondent No.1 - State in both the matters within one week. Thereafter, Registry to issue notice through standing counsel.

Respondent No.2 is duly represented in both the matters.

List again on 15.4.2020.

ANIL LAXMAN PANSARE
Registrar